

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 02
CA(CAA)-127(PB)/2020

IN THE MATTER OF:

Highorbit Careers Pvt. Ltd. and
Info Edge (India) Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 18.03.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Rajeev K Goel, Adv.

ORDER

CA-109/2021

Application allowed. Corrigendum will be issued.

-sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

-sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)